<u>COURT-II</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

(Apponato Garigaione)

DFR NO. 1781 OF 2018

Dated: 30th May, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s R. L. Steels & Energy Pvt. Ltd. Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. G.Umapathy

Ms. R. Mekhala

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Ms. Aparajita Upadhyay for R-6

Mr. Pranav Sorthi, MSERDC

ORDER

The learned counsel, Mr. G. Umapathy appearing for the Appellant submitted that, the needful in this matter has been done.

Registry is directed to check the same and post this matter for direction along with IAs on <u>31.05.2018</u>, as requested.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

tpd/vt